

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 836**  
ANSWERED ON 07/02/2023

**MONITORING OF NGOS**

836. SHRI BALAK NATH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether funds are being provided by the Union Government to Non-Governmental Organizations (NGOs) for implementing projects under rural development schemes in the country including Rajasthan and if so, the details thereof;
- (b) whether the progress of work done by the said NGOs has been monitored by the Union Government; and
- (c) if so, the details along with the outcome thereof ?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a) to (c) : The Department of Rural Development, Ministry of Rural Development (MoRD) is implementing a number of welfare schemes for rural areas of the country including Rajasthan viz., Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), Pradhan Mantri Awaas Yojana – Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyay – Gramin Kaushalya Yojana (DDU-GKY), Rural Self Employment Training Institutes (RSETIs), National Social Assistance Programme (NSAP) and Shyama Prasad Mukherji Rurban Mission (SPMRM) to alleviate poverty in rural areas and to bring about overall improvement in the quality of life of the people in rural areas, strengthening of livelihood opportunities, providing minimum guaranteed employment, promoting self-employment, skilling of rural youths in various useful trades and entrepreneurship qualities, infrastructure development and provision of social assistance. Further, Department of Land Resources (DoLR), MoRD is implementing Watershed Development Component (WDC) of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) which is principally for development of rainfed portions of net cultivated area and culturable wastelands.

All the schemes are implemented through State Governments and no funds are being provided by the Union Government to Non-Governmental Organizations (NGOs) for implementing projects under rural development schemes in the country including Rajasthan. However, under SPMRM, implementation at the State level is done by the State Nodal Agency under Rural Development/Panchayati Raj Department. Individual works selected for clusters are implemented by the agency identified in the Detailed Project Reports for the cluster, which includes concerned line department/ gram panchayat/ block/ executing agency etc. The implementation agencies may include non-governmental agencies during the implementation. However, the details of such association are not maintained by the Ministry.